

**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 03.10.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Shri Bhanu Prakash Mathur ,Advocate	S.B.Civil Writ Pet.No.10841/2016,Ra jKumar Sarupariya V/s Smt.Kanchan Devi Mogra	Mr. Manish Tak	Mr.Vipin Makkad

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1	Dr.G.R.Kalla ,Advocate	S.B.CivilSecond Appeal No.295/2015, ChairmanRamdev Trust committee V/s Mangu Das Bodi & Ors.A/w S.B.C.S.A.No.274/ 2015,,ManguDas Bodi &Ors.V/sThe President RamdevTrust Comm. & S.B.C.S.A.No.296/ 2015,Chairman, RamdevTrust committee V/s Mangu Das Bodi & Ors.	Mr. Narendra Thanvi (For Ramdev Trust committee)	Mr.G.R.Punia, Sr.Adv. With Rajendra Prasad (For Mangu Das & Ors)
2.	Shri Manish Sisodia . Advocate	S.B.Civil Second Appeal No.139/2014,LR's of Smt.Puri Devi V/s Jain Swhetamber Sang Pedi,Sirohi	Mr.Amit Tatia	Mr.Rajesh Shah


उपसचिव

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जोधपुर

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